

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

**RECRUITMENT - ANDHRA PRADESH STATE JUDICIAL SERVICE -
DISTRICT JUDGES (ENTRY LEVEL) UNDER DIRECT RECRUITMENT -
VACANCIES - NOTIFIED.**

ROC NO.94/2014-RC

NOTIFICATION NO.94/2014-RC

DATED: 27-03-2014.

Order dated 04-01-2007 of the Hon'ble
Supreme Court of India in Civil Appeal
No.1867 of 2006.

The vacancies for the year 2014 in the category of District Judges
(Entry Level) under Direct Recruitment in the Andhra Pradesh State
Judicial Service, are notified as detailed below :

Vacancies: **SIX (6)**


**REGISTRAR GENERAL
FAC REGISTRAR (RECRUITMENT)**

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

**RECRUITMENT - ANDHRA PRADESH STATE JUDICIAL SERVICE -
DISTRICT JUDGES BY TRANSFER THROUGH A LIMITED
DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED
RECRUITMENT BY TRANSFER) - VACANCIES - NOTIFIED.**

ROC NO.94/2014-RC

NOTIFICATION NO.94/2014-RC

DATED: 27-03-2014.

Order dated 04-01-2007 of the Hon'ble
Supreme Court of India in India
in Civil Appeal No.1867 of 2006.

The vacancies for the year 2014 in the category of District Judges to be filled by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer), from among the category of Senior Civil Judges who have put in not less than five years of qualifying service, are notified as detailed below :

Vacancies: TWO (2)


**REGISTRAR GENERAL
FAC REGISTRAR(RECRUITMENT)**